रंसर्व कर्मचारियों के सिए सुविधावें

२६५. श्री जांगड़ : क्या रंखचे मंत्री यह बताने की कृपा करोंगे कि :

- (क) पूर्वी रंलवे पर स्थित विलासपुर में भंगी बस्ती में स्वास्थ्य सेवाओं और अन्य सुवि-धाओं के लिये क्या व्यवस्था की गई हैं, और
- (स) क्या यह सच है कि रलवे बस्तियों के प्राथमिक स्कूलों में भंगियों के बच्चों को नि:शल्क शिद्धा नहीं दी जाती हैं?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Free medical aid in Railway Hospital in line with other employees is provided and there are three sweepers employed solely to look after sanitation in the Colony. The colony is also provided with adequate domestic water supply, street lighting, puccadrains and lavatories.

(b) Free education is not provided to anyone. Children of Railway employees are charged annas five per month from the first to the fourth classes.

रंल के बेकार माल-डिट

२६६. श्री सिंहासन सिंह : क्या रंसने मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या रलवे वर्कशापों में बेकार पड़ं हुए माल-डिब्बों के निलाम के लिये कोई निश्चित नियम हैं:
- (स) यदि हां, तो क्या इन नियमों की एक प्रति पटल पर रखी जायेगी ; और
- (ग) कुडांघाट जंकशन पर कितने माल-डिब्बे बेकार पड़ें हुए हैं ?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) and (b). The procedure to be followed in the conduct of sales by public auction of scrap including wagons is laid down in Chapter XXIV of the state Railway Code for the Stores Department (Provisional issue), a copy

- of which is in the Library of the Sabha. The standard conditions of auction sales are, however, framed by each railway and a copy of the rules as applicable on the North Eastern Railway is placed on the Table of the Sabha. [See Appendix IV, annexure No. 20.]
- (c) At the beginning of August, 1954, 424 condemned wagons were lying at Kunraghat. These were auctioned on 18th August, 1954 and are now being dismantled by the purchasers.

DAMAGE TO RAILWAY PROPERTY AT BARIPADA

- 267. Shri Sanganna: Will the Minister of Railways be pleased to state:
- (a) whether Government are aware that a heavy damage has been caused to the railway property at the Baripada Railway Station on the Eastern Railway Zone (Orissa) by the cyclone on the 21st July, 1954; and
- (b) if so, the value of property involved?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) and (b). Fortunately the damage caused to railway property was not heavy and is estimated at Rs. 1,400 only.

क्यूबा से चीनी का आयात

२६८. श्री बी० डी० शास्त्री : क्या खादा तथा इवि मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या कुछ मास पूर्व भारत सरकार ने क्यूबा से चीनी के आयात के लिये कौई व्यव-स्था की हैं:
 - (स) यदि हां, तो किसके द्वारा ; और
- (ग) यदि इस सम्बन्ध में भारत सरकार नै कोर्ड शक्ति लगाई हैं, तो वह कितनी हैं ?

The Minister of Food and Agritulture (Shri Kidwai): (a) Yes, Sir.

(b) (i) Messrs. Milkhiram (India) Ltd., Bombay, and

- (ii) Messrs. Jose Arechabala S.A. Cardenas, Cuba.
- (c) None. The price paid for has been (i) £38:17 sh. per long ton and for (ii) £38:15 sh. per long ton, including in both cases freight upto India.

जापान से रंस के इंजन

- २६६. श्री रचुनाथ सिंह : क्या चाताचात मंत्री यह बताने की कपा करेंगे कि :
- (क) क्या यह सच हैं कि कलकत्ता पत्तन न्यास के लिये ९९ इंजन जापान से खरीद जा रहे हैं :
- (स्त) यदि हां, तो क्या इस सम्बन्ध में टण्डर मांगे गर्य थे, और
 - (ग) इन इंजनों का कुल म्लय क्या हैं?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) and (b). Yes.

(c) £1,67,190.

AERODROME AT BHADRAVATHI

- 270. Shri Wodeyar: Will the Minister of Communications be pleased to state:
- (a) whether the Government of Mysore have recommended to the Union Government to construct an aerodrome in Bhadravathi in the Mysore State: and
- (b) the number of aerodromes which are actually under construction in the former Indian States?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) No, Sir

(b) Two; one in Udaipur and one in Kandla.

R. M. S. DIVISION AT MUZAFFARPUR

- 271. Th. Jugal Kishore Sinha: Will the Minister of Communications be pleased to state:
- (a) whether there is any proposal to open an R.M.S. Division at Muzaffarpur to ensure efficient postal service in North Bihar; and

(b) if so, how long it will take before it begins to function?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) Yes.

(b) The question of opening an additional RMS Division for North Bihar is linked up with a few other proposals of reorganisation of RMS. A decision in regard to all these proposals will be taken shortly.

मांझी रंलवे स्टंशन का प्रतीकालय

२७२. भी एम० एन० सिंह: क्या रंत्र ने मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या उत्तर पूर्व रंतवे (ओ० टी० भाग) के मांझी स्टेशन का प्रतीद्वालय रंतवे कर्म-चारियों के निवास स्थान के रूप में काम आ रहा हैं ; और
- (ख) यदि हां, तो यात्रियों के लिये प्रती-त्तालय बनाने के सम्बन्ध में क्या प्रबन्ध किया गया हैं?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) No, Sir; it was only for a short period, during the recent incessant rains, that two railway employees posted at Manjhi station had temporarily to reside in a small portion of the waiting hall pending repairs to certain leaks in their residences.

(b) Does not arise.

WORKMEN'S COMPENSATION ACT

- 273. Shri K. C. Sodhia: Will the Minister of Labour be pleased to state:
- (a) the total number of claims made by the coal workers under the Workmen's Compensation Act during 1953-54;
- (b) the total amount claimed and the amount actually awarded; and
- (c) the machinery that has been set up to settle these claims?